

**Court No. - 1**

**Case :-** CRIMINAL MISC. WRIT PETITION No. - 5684 of 2020

**Petitioner :-** Sarita Yadav

**Respondent :-** State Of U P And 3 Others

**Counsel for Petitioner :-** Indra Jeet Yadav, Phoolbadan Yadav, Swati Agrawal Srivastava

**Counsel for Respondent :-** G.A.

**Hon'ble Ramesh Sinha, J.**

**Hon'ble Samit Gopal, J.**

Case called out in the revised list. No one is present on behalf of the petitioner to press this petition. Ms. Archana Singh, learned A.G.A. for the State is present.

It has been informed by the Office that learned counsel for the petitioner Ms. Swati Agrawal Srivastava by means of an application through e.mail has made a request for providing web link to her to argue the matter through video conferencing.

From the said application, it does not transpires whether she qualifies the advisory issued by this Court for the Advocates for getting the web link to argue the matter through video conferencing or not, hence the said application is hereby rejected.

Let the matter be listed on 14th July, 2020 as fresh before appropriate Bench.

(Samit Gopal, J.) (Ramesh Sinha, J.)

**Order Date :-** 22.6.2020

Shiraz